

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-519

CP No.-151/241/ND/2022
IA/344/2022, IA/345/2022

IN THE MATTER OF:

Sanjeev Khemka & Anr.

Vs.

KCL Ltd.

....Applicant

.....Respondent

SECTION

U/s 241-242

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Gaurav Mitra, Mr. Kaustubh Prakash, Ms. Lavanya Pathak, Mr. Satvik Isar, Mr. Mrityunjai Singh

For the Respondent : Mr. Sumeet Lall, Mr. Sidhant Kapoor, Ms. Nanki Arora, Ms. Aashrita Sachdev, Advs. for R 1-4 & 8

ORDER

Heard the submissions made by Ld. Counsel for the Petitioner as well as Ld. Counsel for the Respondent. The interim orders passed vide order dated 23.09.2022 shall continue till the next date of hearing. List the matter on **02.02.2023.**

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)